



#### \$~6 to 41 THE HIGH COURT OF DELHI AT NEW DELHI IN

#### CS (COMM) 20/2019 & I.A.561/2019

TATA SKY LIMITED

..... Plaintiff

Mr. Tanmaya Mehta, Ms. Rashmi Through: Gogoi and Ms. Riya Rathi, Advs. (M: 9999255931)

versus

#### S G ENTERPREISES – TATA SKY SALES AND SERVICES AND ORS. ..... Defendants

Mr. Alipak Banerjee, Mr. Moazzam Through: Khan, Ms. Shweta Sahu, Mr. Alipak Banerjee, Ms. Shweta Sahu Advocate, Brijesh Mr. Parva Khare, Mr. Ujjainwal, Advs. for D-5. (M:9987115749)

Ms. Akshita Jain. Advocate for D-8.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, **Special Cell** 

Mr. Sanjay Gupta, and Mr. Amol Sharma Advs. for HDFC Bank (M. 9958609042)

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WITH

CS (COMM) 350/2020 & I.A. 7456/2020, 9624/2020, 9629/2020, +996/2021, 16148/2022, 9583/2024

**GUJARAT COOPERATIVE MILK MARKETING FEDERATION** LTD & ANR. ..... Plaintiff Through:

Mr. Abhishek Singh, Mr. J. Amal Anand, Mr. Elvin Joshy, Mr. Vikram Singh Dalal, Mr. Shashwat Tyagi,

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Through:



Ms. Alisha Sharma, Advocates. (M. 8750600178)

versus AMUL-FRANCHISE.IN & ORS.

..... Defendant

Mr. Anil Soni, CGSC with Mr. Rahul Mourya, Mr. Devvrat Yadav, Adv. for UOI. (M:9560238258) Mr. Anurag Ahluwalia, CGSC with Mr. Abbiguan Siddhant G P and Mr.

Mr. Abhigyan Siddhant, G.P. and Mr. Danish Faraz Khan, Advocate for UOI. (M:9811418995)

Mr. Neel Mason, Mr. Vihan Dang, and Ms. Aditi Umapathy, Advocates

Ms. Shweta Sahu, Mr. Parva Khare, Ms. Aishwarya Jain, Mr. Brijesh Ujjainwal Advocate for D-26. (M:9987115749)

Mr. Praveen Kumar Jain, Adv. for D-37.

Mr. Alipak Banerjee, Mr. Moazzam Khan, Ms. Shweta Sahu, Mr. Alipak Banerjee, Ms. Shweta Sahu Advocate, Mr. Parva Khare, Mr. Brijesh Ujjainwal, Advs. (M:9987115749) for D-27, 28 & 30.

Mr. Praveen Kumar Jain, and Ms. Shalini Jha, Advocates for D-37. (M:9871278525)

Mr. Ramesh Babu, Ms. Manisha Singh, Ms. Jagriti Bharti, and Ms. Tanya Chowdhary, Advocate for D-38 (M: 9971671294).

Ms. Ekta Choudhary, Ms. Anisha, Mr. Divyank Dutt Dwivedi, Advocates.

Mr. Vihan Dang and Mr. Parva Khare & Ms. Aditi Umapathy, Advs for D-52.

Ms Hetu Arora Sethi, ASC, GNCTD

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with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell Ms. Jagriti Bharti on behalf of Mr.

Ramesh Babu, Adv. for RBI.

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#### CS (COMM) 176/2021 & I.A.1435/2024

..... Plaintiff

SNAPDEAL PRIVATE LIMITED Ms. Devyani Nath & Mr. Shiv Through: Mehrotra, Advocates. (M:7042547106)

versus GODADDYCOM LLC AND ORS

WITH

..... Defendants

Through: Mr. Harish Vaidvanathan Shankar, Mr. CGSC. Srish Kumar with Mishra, Mr. Alexander Mathai Paikaday, and Mr. Krishnan V., Advocates (M: 9810788606).

Mr. Alipak Banerjee, Mr. Moazzam Khan, Ms. Shweta Sahu, Mr. Alipak Baneriee. Ms. Shweta Sahu Advocate, Mr. Parva Khare, Mr. Ujjainwal, Brijesh Advs. (M:9987115749) for D-1, 10, 2, 3, 4, 23, 26, 31. (M:9987115749)

Mr. Darpan Wadhwa Sr. Adv, Mr. Alipak Banerjee, Ms. Shweta Sahu Mr. Parva Khare Mr. Brijesh Ujjainwal, Advocates for D-1 & 10. Kruttika Vijay and Ms. Ms. Aishwarya Kane, Advocates for D-9. (M:9910083144)

Ms. Pallavi Singh Rai, Adv; Mr. Shubhaankar Ray, Advs. for D-24.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Mr. Praveen Kumar Jain & Ms.

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Shalini Jha, for D-34. (M:9871278525)

Mr. Shatrajit Banerji, Advocate for D-24. (M: 8527862988)

Mr. Praveen Kumar Jain, Adv. for D-34. (M:9871278525)

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell

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#### WITH

CS (COMM) 228/2021 & I.As.6441/2021, 11684/2021, 1412-13/2022, 12160/2022, 12171/2022, 14920/2022, 14923/2022, 17716/2022, 35036/2024

#### BAJAJ FINANCE LIMITED

..... Plaintiff

Through: Mr. Abhishek Singh, Mr. J. Amal Anand, Mr. Elvin Joshy, Mr. Vikram Singh Dalal, Mr. Shashwat Tyagi, Ms. Alisha Sharma, Advocates. (M. 8750600178)

versus

### REGISTRANT OF WWW.BAJAJ-FINSERVE.ORG & ORS. ..... Defendants

Mr. Harish Vaidyanathan Shankar, Through: CGSC. with Mr. Srish Kumar Mr. Alexander Mathai Mishra. Paikaday, and Mr. Krishnan V., Advocates (M: 9810788606). Advocates (M: 9810788606). Mr. Darpan Wadhwa Sr. Advocate, Mr. Alipak Banerjee ,Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal, Advocate for D-6,7,11,12,14,17 and 22. Manish Paliwal. Mr and Ms. Himanshi Kaushik, Advocates for

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Mr. Aditya Gupta, Ms. Aishwarya, Mr. Sauhard Alung and Ms. Asvari Advocates for D-19. Jain. (M:9910083144) Mr. Rajshekhar Rao Sr. Adv with Ms. Tine Abraham, Ms. Shivani Rawat, Mr. Mohanakrishna C., Mr. Abhi Udai Singh, Mr. Harshil Wason, Advocates for D-28. (M: 8054452858) Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Mr. Ashok Kumar & Ms. Chhavi Arora. Advocates for D-31. (M:9810011826). Ms. Swati Aggarwal, Ms. Binsy Susan, Mr. Aasish Samasi and Mr. Mohit Singh, Advs. for GoDaddy. Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

D-18. (M:8448257585)

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#### WITH

#### CS (COMM) 135/2022 & I.As. 3423/2022, 1221/2023

DABUR INDIA LIMITED Through: ..... Plaintiff

Mr. Anirudh Bakhru, Mr. Ankur Chhibber, Mr. Prabhu Tandon, Ms. Christopher Kripa Pandit, Mr. Thomas and Mr. Sazid Rayeen, Advocates. (M: 7838499168)

versus

..... Defendants

ASHOK KUMAR AND ORS Through:

Mr. Yashvardhan Singh, Advocate for D-1. (M:9667056770)

Mr. Harish Vaidvanathan Shankar, CGSC, with Mr. Srish Kumar

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Mishra, Mr. Alexander Mathai Paikaday, and Mr. Krishnan V., Advocates (M: 9810788606).

Ms. Geetanjali Viswanathan, Ms. Kruttika Vijay & Ms. Aishwarya Kane, Advs. for D-5 (M-9910083144) Mr. Dayan Krishnan Senior Advocate with Mr. Alipak Banerjee, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-4. (M:9987115749)

Mr. K.G. Gopalakrishnan and Ms. Nisha Mohandas, Advocates for D-7. (M:8800556341)

Mr. Darpan Wadhwa Sr. Adv, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates.

Mr. Apoorv Kurup & Ms. Kirti Dadheech , Advocates for R-3. (M: 8929015368)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates.

Mr. Mr. Shubhendu Anand, Mr. Piyush M. Dwivedi, Advocates. (M:7827709253)

Mr Kushal Gupta & Mr. Mohd Umar Advocates.

Mr. Prashant Prakash, Advocate. (M: 8800009001)

Ms. Lakahmi Kruttika Vijay & Ms. Aishwarya Kane, Advocates for D-5. (M: 9643233842)

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell

Mr. Sarfaraz Khan & Mr Abdul

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Wahid, Advocates for UCO Bank (M-9899140169)

#### WITH

#### CS (COMM) 475/2022 & I.As.10851-52/2022, 12173/2022

#### FASHNEAR TECHNOLOGIES PRIVATE LIMITED ..... Plaintiff Mr. Sidharth Chopra, Mr. Nitin Through: Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann. Advocates. versus MEESHO ONLINE SHOPPING PVT. LTD. & ANR. ..... Defendants Mr. Neel Mason, Mr. Vihan Dang, and Through: Ms. Aditi Umapathy, Advocate for D-6. Mr. Vihan Dang, Ms. Aditi Umapathy and Mr. Parva Khare, Advs. for D-10. Mr. Darpan Wadhwa Sr. Adv, Mr.

Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates. for D-7.

Mr. Anurag Ahluwalia, CGSC with Mr. Abhigyan Siddhant and Mr. Danish Faraz Khan, Advocates for D-19 & 20. (M:999999045)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. K.R. Sasiprabhu and Mr. Tushar Bhardwaj, Advs for Reliance Jio.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell

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#### WITH CS (COMM) 490/2022 & I.As.11324/2023, 2872/2024

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INFINITI RETAIL LIMITE Through				
111.0481	Alung, Advocates. (M: 9425341404)			
Versus				
M/S CROMA WHOLESEL	LER & ORS Defendants			
Through	: Mr. Anuj Srivastava, Advocate.			
_	(M:9999690774)			
	Mr. Piyush Singhal, Mr. Paras			
	Khurana & Ms. Himanshi Jain,			
	Advs. for D-15. (M:8810488484)			
	Mr. Yashu Rustagi, Adv for Indian			
	Bank (M. 8882149812)			
	Ms. Richa Kapoor, Mr. Kunal			
	Anand, Ms. Shisham Pradhan Mr.			
	Deepak Singh Advs. for D-19.			
	(M:8791519300)			
	Mr.D.C Tripathi, Adv. for D-18			
	Mr. Manish Mohan, CGSC.			
	Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh			
	Ujjainwal Advocates for D-4			
	(M:9987115749).			
	Ms. Sonia Munjal, Adv. for D-22.			
	Mr. Mrinal Ojha, Mr. Debarshi Dutta,			
	Mr. Anand Raja Adv, Ms. Tanta			
	Chaudhry. Mr. Shivam Tiwari & Mr.			
	Samyak Bilala Advs. for D-27.			
	Mr. Manish Mohan, CGSC for UOI.			
	Ms Hetu Arora Sethi, ASC, GNCTD			
	with Insp Suneel Siddhu, Insp			
	Sanjeev Solanki, Insp Arundev			
	Nehra, Insp Bhanwar Singh, SI			
	Manoj, IFSO, Special Cell.			
	Ms. Yashika Kapoor and Mr. Parshant Arora, Advocates for VI.			
WITH	i aisiiant Afora, Auvocates for vi.			
	.As.5399/2019, 11497/2019, 18216/2019,			
15451/2021, 6069/2022, 31775/2024				

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COLGATE PALMOLIVE COMPANY & ANR. ..... Plaintiffs

Through: Mr. Saif Khan Mr. Achuthan Sreekumar,Mr. Prajjwal Kushwah Ms. Imon Roy Mr. Achyut Tiwari Ms. Kanupriya Chawla, Mr. Swastik Bisarya Mr. Rohil Bansal Mr. Shivang Sharma, Advs.

versus

NIXI & ANR.

..... Defendants

Through: Ms. Akshita Jain, Advocate for D-1 (M-9990526912).

Mr. Darpan Wadhwa, Sr. Advocate with Ms. Swati Agarwal, Ms. Ritika Bansal & Mr. Vaarish Sawlani, Advs for D-3-4.

Mr. Mrinal Ojha, Mr. Debarshi Dutta, Mr. Anand Raja Adv, Ms. Tanta Chaudhry. Mr. Shivam Tiwari & Mr. Samyak Bilala Advs.

Mr. Anurag Ahluwalia, CGSC with Mr. Danish Faraz Khan, Mr. Abhigyan Siddhant and Mr. Rahul Sharma, Advocates for UOI (M-9999999045) with Mr. Tanmay Nirmal, Manager legal.

Mr. Tentu Satyanarayan, Director (Legal), UIDAI & Mr. Tanmaya Nirmal, Deputy Manager (Legal & Policy), UIDAI (M-9899113033).

Mr. Kushagra Goel, Mr Lovesh Goel, Ms. Tanya Singhal, Advocates for D-7 (M-9711443294).

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates SI Prince Kumar, PS Hauz Khas.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev

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		Nehra, Insp Bhanwar Singh, SI	
		Manoj, IFSO, Special Cell.	
		Mr. Sunil Gautam, SO, UIDAI	
(14)	WITH	ł	
+	CS (COMN	<b>I) 297/2019</b>	
		EGETABLE PVT. LTD Plaintiff	
	Through:	Mr. Saif Khan Mr. Achuthan	
	6	Sreekumar, Mr. Prajjwal Kushwah	
		Ms. Imon Roy Mr. Achyut Tiwari	
		Ms. Kanupriya Chawla, Mr. Swastik	
		Bisarya Mr. Rohil Bansal Mr.	
		Shivang Sharma, Advs.	
	versus	Sin vang Sharina, 11a vis.	
	KUMAR PRAHLAD & ANR.	Defendants	
	Through:	Mr. Ravi Shankar Mahto, Advocate	
		for D-1.	
		Mr. Akshay Goel, Mr. Shivam Narang	
		& Mr. Lalit Kashyap, Advocates	
		Ms Hetu Arora Sethi, ASC, GNCTD	
		with Insp Suneel Siddhu, Insp	
		Sanjeev Solanki, Insp Arundev	
		Nehra, Insp Bhanwar Singh, SI	
		Manoj, IFSO, Special Cell	
(15)	WITH		
+		s.8189/2019, 13215/2019, 13631/2019,	
	15695-96/2019, 14210/2021, 16707/2021		
	ULTRATECH CEMENT LÍMI		
	Through:	Mr Kushal Gupta & Mr. Mohd Umar	
	C	Advocates.	
	versus		
WWW.ULTRATECHCEMENTS.COM & ORS Defendants			
	<b>(T)1 1</b>		

Through: Mr. Darpan Wadhwa, Sr. Advocate with Ms. Binsy Susan, Mr. Shashank Mishra, Ms. Ritika Bansal & Ms. Swati Agarwal, Advocates for D-5 to 7. (M:9650001297) Mr. Ananta Prasad Mishra & Mr. Gagan Gupta, Advocates for D-9.

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(M:9990937838)

Mr. Manish Mohan, CGSC for UOI. (M-999910115)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

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#### WITH

### CS (COMM) 732/2019 & I.As. 3865/2020, 9234/2020

#### MONTBLANC SIMPLO GMBH

..... Plaintiff Saif Khan Through: Mr. Mr. Achuthan Sreekumar, Mr. Prajjwal Kushwah Ms. Imon Roy Mr. Achyut Tiwari Ms. Kanupriya Chawla, Mr. Swastik Bisarya Mr. Rohil Bansal Mr. Shivang Sharma, Advs.

#### versus

MONTBLANCINDIA.COM & ORS.

..... Defendants

Through:

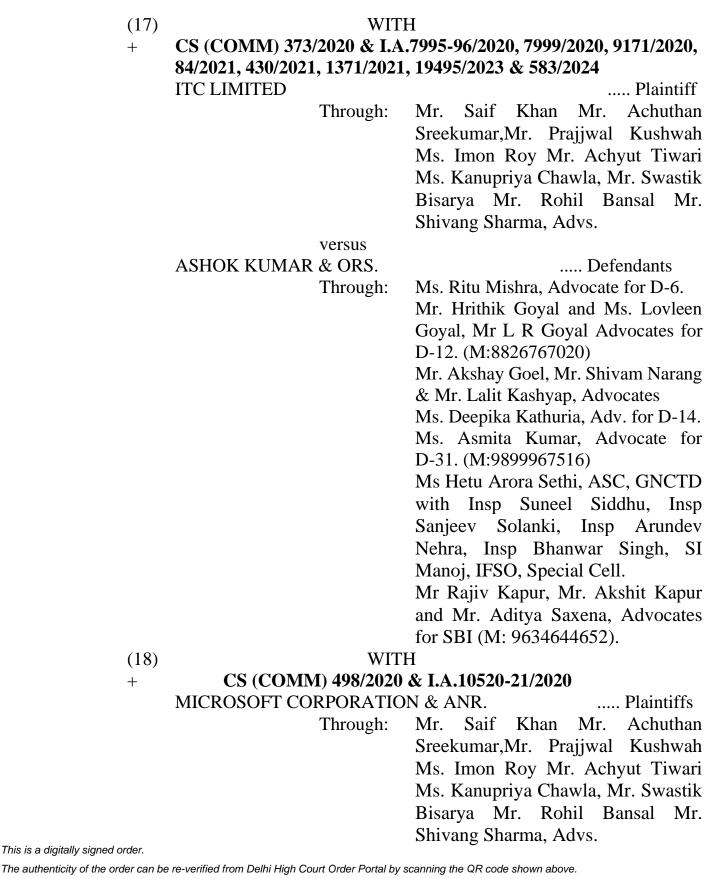
Mr. Rajiv Ranjan Dwivedi, Mr. Vishal Advocates for D-23 (M.8447704226) Mr. Yajur Bhalla, Mr. Deepak Samota and Mr. Sumer Ahuja, Advocates for D-1, 2, 4 to 10 & 20. (M:9711009378) Ms. Asiya Khan, Advocate for D-25 (M: 9971644936). Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-18.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

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#### versus PCPATCHERS TECHNOLOGY PRIVATE LIMITED & ORS. ..... Defendants

Mr. Sumit Nagpal, Ms. Dolly Luthra Through: and Ms. Aashta Sood, Advocates for D-1, 2 & 3. (M:9911995000) Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

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#### WITH

#### CS (COMM) 82/2020 & I.A. 2402/2020

..... Plaintiff

JOCKEY INTERNATIONAL INC. Saif Khan Mr. Achuthan Through: Mr. Sreekumar, Mr. Prajjwal Kushwah Ms. Imon Roy Mr. Achyut Tiwari Ms. Kanupriya Chawla, Mr. Swastik Bisarya Mr. Rohil Bansal Mr. Shivang Sharma, Advs.

versus

WWW.JOCKEYFRANCHISE.COM & ORS. ..... Defendants

Mr. Vivek Jain and Ms. Aastha Through: Tiwari. Advs. for D-4. (M:9871863446)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

Khan

Mr.

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#### WITH

### CS (COMM) 154/2021 & I.A. 4692/2021, 10905/2022

Through:

Mr.

Saif

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..... Plaintiff

Achuthan

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GODREJ PROPERTIES LTD





..... Defendants

Sreekumar,Mr. Prajjwal Kushwah Ms. Imon Roy Mr. Achyut Tiwari Ms. Kanupriya Chawla, Mr. Swastik Bisarya Mr. Rohil Bansal Mr. Shivang Sharma, Advs.

versus

#### ASHOK KUMAR & ANR.

Through:

Mr. Darpan Wadhwa Sr. Advocate, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Ms. Aishwarya Jain, Mr. Brijesh Ujjainwal Advocates for D-2. (M:9987115749)

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

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### WITH

### CS (COMM) 276/2021 & I.A.7329/2021

- MICROSOFT CORPORATION & ANR. ..... Plaintiffs
  - Through: Mr. Saif Khan Mr. Achuthan Sreekumar,Mr. Prajjwal Kushwah Ms. Imon Roy Mr. Achyut Tiwari Ms. Kanupriya Chawla, Mr. Swastik Bisarya Mr. Rohil Bansal Mr. Shivang Sharma, Advs.

#### versus

# TECH HERACLES OPC PRIVATE LIMITED & ORS.

..... Defendants

Through: Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell. Mr Rajiv Kumar Malik, Mrs. Megha, Mr Deepanshu Nainwal, Advocates

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for D-1 to 3.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Mr. Anurag Ahluwalia, CGSC with Mr. Danish Faraz Khan, Mr. Abhigyan Siddhant and Mr. Rahul Sharma, Advocates for UOI

#### CS (COMM) 293/2021 & I.As.7543/2021

WITH

TATA SONS PRIVATE LIMITED & ANR. ..... Plaintiffs

Through: Mr. Saif Khan Mr. Achuthan Sreekumar,Mr. Prajjwal Kushwah Ms. Imon Roy Mr. Achyut Tiwari Ms. Kanupriya Chawla, Mr. Swastik Bisarya Mr. Rohil Bansal Mr. Shivang Sharma, Advs.

#### versus

M/S ELECTRO INTERNATIONAL & ORS. ..... Defendants

Through: Mr. M.K. Singh, Advocate for Mr. Samir Chugh, Advocates for Airtel (M-9810455716)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Shashi Shekhar Dixit, Adv. for Airtel (M. 8896447704)

Ms. Deepika Kathuria, Adv. for D-8.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

Mr. Rishabh Dev Mishra, Advocate for Bharti Airtel Limited (M: 981845555).

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#### WITH

#### CS (COMM) 95/2021 & I.A. 21025/2022, 6516/2023

THE HIMALAYA DRUG COMPANY & ORS. ..... Plaintiffs Through: Mr. Saif Khan Mr. Achuthan

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Sreekumar, Mr. Prajjwal Kushwah Ms. Imon Roy Mr. Achyut Tiwari Ms. Kanupriya Chawla, Mr. Swastik Bisarya Mr. Rohil Bansal Mr. Shivang Sharma, Advs.

..... Defendants

versus ASHOK KUMAR & ORS.

Through:

Mr. Moazzam Khan, Ms. Shweta Sahu. Mr. Parva Khare. Ms. Brijesh Aishwarya Jain. Mr. Ujjainwal. Ms. Anvita Goel, Mr. Prince Kumar, Advocates for Go Daddy (M: 9987115749). Mr. Moazzam Khan Advocate, Mr. Alipak Banerjee Ms. Shweta Sahu, Parva Khare, Mr. Mr. Brijesh Ujjainwal, Ms. Anvita Goel, Mr. Prince Kumar, Mr. Amrit Bhatia Advs. (M. 9987115749)

Mr. Tushar Singh & Ms. Trisha Patnaik. Advocates for D-25.

Mr. Surinder Singh, Advocate for D-29 (M-9311325398)

Ms. Kruttika Vijay and Ms. Aishwarya Kane, Advocates for D-17. (M: 9910083144)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

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WITH

Through:

CS (COMM) 700/2019 & I.As. 17945/2019, 1876/2020 XIAOMI TECHNOLOGY INDIA PRIVATE LIMITED & ANR. ..... Plaintiff Mr. Peeyoosh Kalra, Mr. C.A.

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Brijesh, Mr. Krisna Gambhir, Ms. Simranjot Kaur. Advocates (M:9899320646) Mr. Ishith Arora, Adv. (M. 9654451996)

Versus

WWW.XIAOMI-INDIA.XYZ& ORS. ..... Defendants

> Through: Ms. Shikha Sarin & Mr. Paras Malhotra, Advs. (M: 9910485840) Mr. Abhishek Parashar, In person. (M: 9319317578) Mr. Manish Mohan, CGSC. (M: 9717906181) Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-29 (M. 9987115749) Ms. Yashika Kapoor and Mr. Parshant Arora, Advs. for VI. Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

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#### CS(COMM) 250/2020 and I.A. 2285/2024

WITH

STAR INDIA PVT. LTD. & ANR.

..... Plaintiffs

Through:

Mr. Pravin Anand, Mr. Saif Khan & Rohil Bansal, Mr. Advs. (M-9079965359)

versus

..... Defendants

Through:

Ms. Akshita Jain, Advocate for D-1 (M-9990526912).

Mr. Darpan Wadhwa, Sr. Advocate with Ms. Swati Agarwal, Ms. Ritika

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OXIBUZZ.COM & ORS.





Bansal & Mr. Vaarish Sawlani, Advs for D-3-4.

Mr. Mrinal Ojha, Mr. Debarshi Dutta, Mr. Anand Raja Adv, Ms. Tanta Chaudhry. Mr. Shivam Tiwari & Mr. Samyak Bilala Advs.

Mr. Anurag Ahluwalia, CGSC with Mr. Danish Faraz Khan, Mr. Abhigyan Siddhant and Mr. Rahul Sharma, Advocates for UOI (M-999999045) with Mr. Tanmay Nirmal, Manager legal.

Ms Hetu Arora Sethi, ASC, GNCTD.

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# WITH

CS (COMM) 255/2020

.... Plaintiff

INDIAMART INTERMESH LIMITED Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

Yashika Kapoor Ms. and Mr. Parshant Arora. Advocates for VI.

versus

..... Defendants

MR. AKASH VERMA & ORS. Through:

Mr. Neel Mason, Mr. Uday Singh Chopra, Mr. Saransh Saini and Mr.

Uijawal Bhargava for D-2. (M: 9399304251). Mr. Rishi Kapoor & Ms. Yashika

Advocates for D-3. Kapoor, (M:7011263450))

Ms. Meenakshi Dutta, Mr. Anupam Kumar Mishra & Mr. Gautam Harshwal, Advocates for D-4 & 7. (M: 9521151974)

Mr Ankit Rastogi and Mr Saransh

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Saini, Advocates. Mr. Saransh, Advocate for Ms. Nandita Rao, ASC (Crml.),GNCTD. (M: 9717417996) Mr. Anupam Kumar Mishra and Ms. Keya Rawat, Advocates. Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

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AND

CS (COMM) 324/2020 & I.As.6950/2020, 12588/2020, 11510/2021, 8854/2023

MCDONALDS CORPORATION & ANR. ..... Plaintiffs

Through: Ms. Rima Majumdar, Ms. Shilpi Sinha and Mr. Aaditya Vats, Advocates.

versus

NATIONAL INTERNET EXCHANGE OF INDIA & ORS.

..... Defendants

Through: Mr. Shubhendu Anand, Mr. Akshat Kaushik, Mr. Piyush M. Dwivedi Advocate for D-1. Mr. Vivek Jain & Mr. Aastha Tiwari, Ms. Tulasi Mukhi, Advocates for D-18 & 28 (M9811426480).

> Mr. Kartik Bhalla, Adv. for ICICI Bank (M. 9818707178)

Mr. Jaydip Pati, Advocate for D-24.

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal for D-5, 2, 6 7, & 8 (M: 9987115749).

Mr. Ravi Prakash, CGSC with Mr. Sahonwlah Farmani Ali, Advocate for

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D-35&36 (M-9469448888)

Mr. Santosh Kumar Rout, Ms Dharna Veragi, Mr. Pawan Kumar & Mr. Abhishek Chakraborty, Advocates for D-13 to 17, 22, 26, 27, 31)

Mr Rajiv Kapur & Mr Akshit Kapur, Mr Tushar Bagga, Advocates.

Mr Yashu Rustagi, Advocate for BOB.

Mr. Moazzam Khan, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Ms. Anvita Goel Mr. Prince Kumar Mr. Amrit Bhatia Advs. for D-5 (M. 9987115749)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Tushar Singh & Ms. Trisha Patnaik, Advocates for D-25.

Mr. Rajat Katyal & Mr. Harsh Sinha, Adv. for Yes Bank.

Mr. Rishabh Dev Mishra, Advocate for Bharti Airtel Limited (M: 9818455555).

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

Sh. V. K Gupta, Sh. Sunil Shukla & Ms. Kaushiki Kashyap Advocates for D-57 (M: 95822 06578).

Mr. Harsh Sinha, Advocate for Yes Bank.

(28)

WITH

CS (COMM) 424/2020 & I.A. 20247 /2022, O.A.85/2024 SHOPPERS STOP LIMITED ..... Plaintiff Through: Mr. Sagar Chandra, Ms. Shubhie

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Wahi, Ms. Ankita Seth and Ms. Sanya Kapoor, Advocates. (M:9810907412)

versus M/S SHOPPERSTOP & ORS. ..... Defendants Mr. P.S. Sudheer and Ms. Anne Through: Mathew. Advs. for D-5. (M:9891760039) Mr. Moazzam Khan Advocate, Mr. Banerjee Advocate Alipak Ms. Shweta Sahu Advocate, Mr. Parva Advocate. Khare Mr. **Brijesh** Ujjainwal Advocate. Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell. WITH

(29)

+ CS(COMM) 471/2020, I.As.9795/2020, 2961/2021, 2885/2022, 5509/2022, 15107/2022, 2939/2023, 10797/2023, 10798/2023, 22191/2023, 3236/2024, PB FINTECH LIMITED ..... Plaintiff Through: Mr. Kapil Wadhwa and Ms. Vasanthi

versus

POLICY BAZAR FINANCE & ORS. ..... Defendants

Mr. Darpan Wadhwa Sr. Advocate, Through: Mr. Alipak Banerjee, Ms. Shweta Parva Khare, Ms. Sahu. Mr. Aishwarya Jain. Mr. Brijesh Ujjainwal Advocates for D-9. (M:9987115749). Mr. Shubhendu Anand, Mr. Akshat Kaushik, Mr. Piyush M. Dwivedi for

Hariharan, Advocates.

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D-16 (M: 7827709253). Mr. Rohit Rattu, Adv. D-27 (M. 9650875817).

Kruttika Ms. Vijay and Ms. Aishwarya Kane, Advocates for D-42 Mr Rajesh Kumar Gautam Adv, Mr Anant Gautam Adv, Mr R P Daida Adv, Mr Dinesh Sharma Adv, Ms Anani Achumi, Ms Shivani Sagar, Advs. for R-51 (M. 8860853124)

Sh. V. K Gupta, Sh. Sunil Shukla & Ms. Kaushiki Kashyap Advocates for D-57 (M: 95822 06578).

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell

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#### WITH

### CS (COMM) 399/2021 & I.A. 10855/2021

..... Plaintiff

Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann. Advocates.

#### versus

NITIN KUMAR SINGH & ORS.

HINDUSTAN UNILEVER LIMITED

..... Defendants

Through:

Mr. Ankur Prakash, Ms. Simran Gill, Yudhishthir Bhardwaj, Mr.

Dhananjay, Mr. Amod Bidhuri & Mr. Saquib Siddiqui, Advocates for D-1 Mr. Akshit Chaudhary, Advocate for

D-5.

Mr.

Mr. Ramnish Khanna, Adv. for D-7. Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

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Mr. Bhagwan Swarup Shukla, CGSC with Mr. Kamaldeep, Advocate for UOI/D-18 & 19.

Mr. K.K. Singh, Advocate for D-27. Mr. K.R. Sasiprabhu and Mr. Tushar

Bhardwaj, Advs for Reliance Jio.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

# WITH

#### (31) CS (COMM) 524/2021 & I.A. 13715/2021, 4506/2022 +**KAMDHENU LIMITED**

..... Plaintiff

Through:

Advocate. Mr. Nikhil Sonker. (M:7726021194)

Mr. Sudarshan Kumar Bansal & Mr. Arpit Dudeja, Advs. (M. 9810132015)

#### versus

# RAGHUNATH VIRDHARAM BISHNOI AND ORS. .... Defendants

Mr. Rishabh Gupta and Mr. Abhishek Through: Kumar Singh, Advocates.

Mr. Harish Vaidyanathan Shankar, CGSC. with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, and Mr. Krishnan V., Advocates (M: 9810788606).

Mr. Lakshy Aggarwal, Advocate for D-3.

Mr. Neel Mason, Mr. Vihan Dang, and Ms. Aditi Umapathy, Advocates

Mr. Rishi Kapoor and Mr. Satish Rai, Advocates for D-3. (M:8368148214)

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-8. (M:9987115749)

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Mr. K.G. Gopalakrishnan and Ms. Nisha Mohandas, Advocates for D-7. (M:8800556341) Mr. Vihan Dang, Ms. Aditi Umapathy and Mr. Parva Khare, Advocates for D-10 (M-99101983636) Mr. Alipak Banjerjee, Ms. Pava Khare & Ms. Shweta Sahu Advs for D-8. Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Mr. Sudarshan Kumar Bansal and Mr. Nikhil Sonker. Advocates. Mr. K.R. Sasiprabhu and Mr. Tushar Bhardwaj, Advs. for Reliance Jio. Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell. Yashika Kapoor and Ms. Mr. Parshant Arora, Advocates for VI.

(32)

WITH

NEW BALANCE ATHLETICS INC

CS(COMM) 12/2022, I.As.263/2022 & 20922/2022, 33262/2024 +

..... Plaintiff

Through: Mr. Dushyant Mahant, Mr. Urfee and Mr. Roomi Ayush Dixit. Advocates (M: 7011629381).

#### versus

..... Defendant

NBSTORESININDIA.IN & ORS. Mr. Sandeep Kumar Mahapatra, Through: Adv, CGSC; Mr. Tribhuvan, Adv for D-15 (M. 9811472444) Mr. Apoorv Kurup, CGSC; Ms. Nidhi Mittal; Ms. Muskaan Gupta, Advs. for D-16 (M. 8826584325) Mr Naveen Kumar Jain, Adv. D-17 (M. 9971759700). Mr Shivam Narang, Advocate for

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D-26

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell Mr. Akshay Goel, Ms. Vishali Nahar, Mr. Paras Arora, Advs. for D-13 (M. 98117 83019)

(33)

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#### WITH

### CS (COMM) 26/2022 & I.As.612-13/2022, 954/2022

HT MEDIA LTD

Through:

Through:

..... Plaintiff

Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates. (M:8017571175)

#### versus POOJA SHARMA & ORS.

#### ..... Defendants

Mr Firoz Iqbal Khan, Mohd Shad Advocate, Advocates for D-4 (M.

(8010352077)

Mr. Rishabh Dev Mishra, Advocate for Bharti Airtel Limited

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-19. (M:9987115749)

Mr Anand Kumar Shukla, Adv.

Mr. Vihan Dang, Ms. Aditi Umapathy and Mr. Parva Khare, Advocates for D-20. (M:9911983636).

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Neel Mason, Mr. Vihan Dang, and Ms. Aditi Umapathy, Advocates Mr. M.K. Singh, Advocate for Mr.

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Samir Chugh, Advocate for Airtel. Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

(34)

WITH

#### CS (COMM) 35/2022 & I.As.819/2022, 3168/2022, 4738/2022, +8767/2022

**KAJARIA CERAMICS LIMITED** 

..... Plaintiff

Ms. Rima Majumdar, Mr. Aditya Vats Through: and Ms. Shilpi Sinha, Advocates. (M:9818202368)

versus

..... Defendant

GODADDY.COM LLC & ORS. Mr. Alipak Banerjee, Ms. Shweta Through: Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-1. (M:9987115749) Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Arundev Insp Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell. Mr. Sandhya Chawla, Adv. for D-2. Mr. Rishabh Dev Mishra, Advocate for Bharti Airtel. Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Mr. Lakshy Aggarwal, Adv. for d-4 Ms. Kirti Bhardwaj, Adv. for D-5(b). Mr. M.K. Singh, Advocate for Mr. Samir, Advocate (M-9810455716) Mr. Santosh Kr. Rout, Ms. Dharna

Veragi, Mr. Pawan Kumar & Mr. Abhishek Chakraborty, Advocates for D-6.

Ms. Kapoor Yashika and Mr.

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		Parshant Arora, Advocates for VI.
(35)	WITH	
+	CS (COMM) 233/2022	
	BAJAJ FINACE LTD & ANR.	Plaintiffs
	Through:	Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.
	versus	
	NIKO DAS & ANR.	Defendants
	Through:	Mr. Vihan Dang, Ms. Aditi Umapathy and Mr. Parva Khare, Advocates for D-3. Mr Prashant Prakash, Mr. Varun Pathak, Ms. Amee Rana, and Mr. Vishesh Sharma, Advocates for D-4 (M: 9910014062). Mr. Lakshy Aggarwal, Advocate for D-7. Mr. Rishabh Dev Mishra, Advocate for Bharti Airtel Limited. Mr. Neel Mason, Mr. V. Dang & Ms. Aditi, Advocates for D-3. (M:9971586598) Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Mr. M.K. Singh, Advocate for Mr. Samir Chugh, Advocate for Airtel. Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell. Ms. Yashika Kapoor and Mr.
		Parshant Arora, Advocates for VI.
(36)	WITH	

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CS (COMM) 275/2022	
HINDUSTAN UNILEVER LT Through:	D & ANR Plaintiffs Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.
versus	
UNILEVERR1.IN & ORS.	Defendants
Through:	Mr. Rishabh Dev Mishra, Advocate for Bharti Airtel Limited.
	Mr. Rahul Chauhan, Ms. Aishwarya
	Mishra Advocates for D-21.
	Ms. Asiya Khan, Advocate for D-25
	Mr. Akshay Goel, Mr. Shivam Narang
	& Mr. Lalit Kashyap, Advocates
	Mr. M.K. Singh, Advocate for Mr.
	Samir Chugh, Advocate for Airtel.
	Mr Chandrashekhar Chakalabbi, Ms
	Aishwarya Hiremath and Varnik
	Kundaliya, Advocates for D-20
	(M:9481929037)
	Ms Hetu Arora Sethi, ASC, GNCTD
	with Insp Suneel Siddhu, Insp
	Sanjeev Solanki, Insp Arundev
	Nehra, Insp Bhanwar Singh, SI
	Manoj, IFSO, Special Cell.
7) WITH	
,	& I.As. 8518-20/2022, 12855/2022

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# AMAZON SELLER SERVICES PRIVATE LIMITED & ANR.

Through:

..... Plaintiffs

Sidharth Chopra, Mr. Nitin Mr. Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

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versus

Through:

AMAZONBUYS.IN & ORS.



Mr. Mrinal Ojha, Mr. Debarshi Dutta, Mr. Anand Raja Adv, Ms. Tanta Chaudhry. Mr. Shivam Tiwari & Mr. Samyak Bilala Advs. for D-8.

..... Defendants

Mr. Vineet Dhanda CGSC for UOI (M: 9811013810).

Mr. Raghav Awasthi, Advocate for D-5.

Mr. Navneet Mishra, Advocate for Ms. Ritu Mishra Advocate for D-6 (M: 9318374047).

Mr. Prashant Prakash, Advocate for D-7.

Ms Yukti Gupta, Advocate for HDFC Bank

Ms. Mrinal Ojha, Mr. Debarshi Dutta & Mr. Aayush Kevlani, Advocates for D-8 (M-9167094381)

Mr. Shashi Shekhar Dixit, Adv. for D-10.

Mr. Vineet Dhanda, CGSC with Mr. Abhishek Singh, Advocate for UOI/D-18 & 19.

Mr. Harshal Arora, Advocate for D-5. (M:9711986759)

Mr. Varun Pathak, Ms. Amee Rana, and Mr. Vishesh Sharma, Advocates for D-4.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. M.K. Singh, Advocate for Mr. Samir Chugh, Advocate for Airtel.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI

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Manoj, IFSO, Special Cell. Ms Ritu Mishra, Advocate for D-6 Canara Bank (M- 9873796792)

(38)

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WITH

CS (COMM) 303/2022, I.As.7302/2022, 7307/2022, 17365/2022, 19451/2022, 21036/2022, 169/2023, 1932/2023, 1933/2023, 3319/2023. 7338/2023. 8120/2023. 11597/2023. 13276/2023. 17896/2023, 24159/2023, 720/2024, 3785/2024 BURGER KING CORPORATION ..... Plaintiff Through: Mr. Mukul Kochhar, Advocate. Ms. Meenakshi Ogra, Mr. Tarun Khurana, Mr. Rishi Vohra & Ms Chhavi Panday, Advs. (M:7291005464) Mr. Harish Vaidvanathan Shankar, CGSC. with Mr. Srish Kumar Mishra. Mr. Alexander Mathai Paikaday, and Mr. Krishnan V., Advocates (M: 9810788606). Mr. Raunaq Kamath and Mr. Sauhard Alung, Advocates. (M: 9425341404) Mr Rajesh Kumar Gautam, Mr Anant Gautam, Mr R P Daida, Mr Dinesh Sharma, Ms Anani Achumi, Ms Shivani Sagar, Advocates for R-11 (M. 8860853124) Mr. Yashu Rustagi, Adv for Indian Bank (M. 8882149812) Mr. Kumar Vishwjeet, Adv. for D-15 (M. 9718909886) Sandeep Kumar Mahapatra, Mr. CGSC, Mr. Tribhuvan, Advs. for D-15 Mr D.C. Tripathi, Advocate for D-19. Mr. Ramesh Kumar Mahaliyan, Adv. for D-20 (M. 8275092500) Mr Amit Mahaliyan, Advocate Mr. Alipak Banerjee, Ms. Shweta

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Sahu, Mr. Parva Khare, Mr. Brijesh





Ujjainwal Advocates for D-16 (M. 9987115749)

Versus SWAPNIL PATIL & ORS. Through:

..... Defendants

Mr. Harish Vaidyanathan Shankar, CGSC with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat Alexander Mathai Paikaday, Advocates.

Mr. Shashi Shekhar Dixit, Advocate (M. 9818455555)

Mr Amit Mahaliyan, Advocate for Bank of Maharashtra. (M:9899491980)

Ms. Yashika Kapoor and Mr. Prashant Arora, Advocates for D-14. Mr. Alipak Banerjee, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-16 (M:9987115749). Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell

Ms. Shivani Shah, Mr. Amandeep Singh, Ms. Amrita Rana, Mr. Vinay Ranjan, Mr. Manu Pratap Singh, Advs for D-20 (M: 9005669985).

(39)

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#### WITH

#### CS (COMM) 389/2022 & I.As. 9069/2022, 12578/2022 THE CAPITAL GROUP COMPANIES, INC .....

GROUP COMPANIES, INC ..... Plaintiffs Through: Mr. Anirudh Bakhru, Ms. Neeharika Chauhan, Mr. Naqeeb Nawab, Ms. Sejal Tayal, Ms. Pragya Choudhary, Advs.

versus

### ASHOK KUMAR & ORS.

Through:

..... Defendants

Ms. Nidhi Raman, CGSC with Mr. Sachin Dubey, Mr. Debarchan De,

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Adv for D-4 & 5.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell Mr. Alipak Banerjee, Ms. Shweta

Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal for D-12 (M: 9987115749) Mr. Prashant Prakash, Advocate for D-19.

(40)

#### CS (COMM) 113/2023 & I.As. 4200/2023, 21659/2023

WITH

INDIAN FARMERS FERTILISER COOPERATIVE ..... Plaintiff

Through: Mr. Abhishek Singh, Mr. J. Amal Anand, Mr. Elvin Joshy, Mr. Vikram Singh Dalal, Mr. Shashwat Tyagi, Ms. Alisha Sharma, Advocates.

Versus

#### REGISTRANT OF IFFCOFRANCHISE.COM & ORS .. Defendants

Through: Mr. Rajshekhar Rao Sr. Adv with Ms. Tine Abraham, Ms. Shivani Rawat, Mr. Mohanakrishna C., Mr. Abhi Udai Singh, Mr. Harshil Wason, Advocates for D-33. (M:

> 8054452858) Mr Varun Pathak, Mr Shyamal Anand, Mr. Thejesh Rajendran, Mr Tejpal Singh Rathore, Adv. for D-34

> Mr Nitinjya Chaudhry, Sr Panel Counsel with Mr Rahul Mourya, Adv. for D-35 & 36 (M: 9810103680).

> Mr. Susmit Pushkar, Adv., Mr. Anchit Oswal, Adv., Mr. Gaurav Sharma, Adv., Ms. Naina Agarwal, Adv. for D-38.

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Mr. Ramesh Babu with Ms. Manisha Singh and Ms. Jagriti Bharti, for Advs. D-39 (M. 9873922734)

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

Mr. Nitinjya Chaudhry, Senior Panel Counsel with Mr. Rahul Mourya Advs. for D-35

Ms. Jagriti Bharti on behalf of Mr. Ramesh Babu, Adv. for RBI.

Mr. Mrinal Ojha, Mr. Debarshi Dutta, Ms. Tanya Chaudhry, Mr. Rishabh Agarwal, Advs. for Godaddy.

(41)

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### AND

#### CS (COMM) 610/2023 & I.A. 16723/2023, 647/2024

CRESSET CAPITAL MANAGEMENT LLC & ANR. ..... Plaintiffs Through: Mr. Sourabh Rath & Mr. Vibhore Yadav, Advs. (M: 9811153629)

versus

# REGISTRANT OF WWW.CRESSETCAPITAL.IN ,

WWW.CRESSETINDIALIVE.LIVE & ORS. ..... Defendants

Through: Mr. Mrinal Ojha, Mr. Debarshi Dutta, Mr. Anand Raja Adv, Ms. Tanta Chaudhry. Mr. Shivam Tiwari & Mr. Samyak Bilala Advs. for D-6. (M:9990952258)

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, and Mr. Krishnan V., Advocates (M: 9810788606).

Mr. Harish Vaidyanathan Shankar, CGSC with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat Alexander

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Mathai Paikaday, Advocates.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

# CORAM: JUSTICE PRATHIBA M. SINGH % 23.08.2024

1. This hearing has been done through hybrid mode.

2. The Hon'ble Bench will not assemble today as the Hon'ble Judge is participating in 2<sup>nd</sup> India-Singapore Judicial Roundtable in Supreme Court of India.

3. List on 8<sup>th</sup> October, 2024.

4. List *CS* (*COMM*) *176/2021* and *CS*(*COMM*) *12/2022* on 3<sup>rd</sup> September, 2024 and 8<sup>th</sup> October, 2024.

### **BY ORDER**

### **COURT MASTER**

AUGUST 23, 2024 MR

This is a digitally signed order.